1	2	3	4	5	6	7	8
2.	Simhadri TPP	Andhra Pradesh	Coal	1000	3496.79 III Qtr. 95	Internal resources/ Domestic external borrowings.	FR submitted for techno-economic clearance.
3.	Ramagundam STPP Stage-III	Andhra Pradesh	Coal	500	1435.45 I Qtr. 95	— do —	— do —
4.	Hyderabad Metro CCPP	Andhra Pradesh	Naptha/ Gas	650	2021.35 III Qtr. 95	— do —	ER is being submitted

Note:

CCPP: Combined Cycle Power Project.

TPP: Thermal Power Project.

STPP: Super Thermal Power Project.

FR: Feasibility Report.

RING RAILWAY

1969. Shri K. G. Shivappa: Will the Minister of Urban Affairs and Employment be pleased to state:

- (a) whether there is any proposal to construct a ring railway in the city of Bangalore; and
 - (b) if so, the details thereof?

The Minister of State in the Ministry of Urban Affairs and Employment (Shri P. K. Thungon): (a) No, Sir.

(b) Does not arise. However, instead of construction of a circular railway, the Government of Karnataka is considering the construction of an elevated LRT system of 90 kms length covering all parts of Bangalore City on BOOT basis.

[Translation]

BHOPAL GAS TRAGEDY

1970. Shri Surajbhanu Solanki : Will the Minister of Chemicals and Fertilizers be pleased to state :

- (a) whether a central medical team has conducted any survey regarding the victims of Bhopal gas tragedy during the last two years;
- (b) if so, the common disease diagnosed generally in all the gas victims;
- (c) whether some incurable disease have also been diagnosed;
- (d) the nature of assistance provided by the Union Government for the proper treatment of the victims of Bhopal gas tragedy; and
- (e) the number of such victims who died for want of proper treatment?

The Minister of State in the Ministry of Chemicals and Fertilisers, and Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Department of Electronics and Department of Ocean

Development (Shri Eduardo Faleiro) : (a) to (e) Information is being collected and will be laid on the Table of the Sabha.

[English]

EMPLOYMENT GUARANTEE SCHEME

1971. Shri Bhogendra Jha: Will the Minister of Urban Affairs and Employment be pleased to state:

- (a) the amount already spent in Prime Minister's Employment Guarantee Scheme, State-wise in the urban areas since its beginning;
- (b) whether the assets claimed to have been procured through this scheme have been or are being enquired into and found as claimed;
 - (c) if so, details thereof State-wise; and
 - (d) if not, Governments' reaction thereto?

The Minister of State in the Ministry of Urban Affairs and Employment (Shri P. K. Thungon): (a) No scheme by the name "Prime Minister's Employment Guarantee Scheme" is being implemented by this Ministry.

(b) to (d) Question does not arise.

SOCIAL HOUSING SCHEME

1972. Shrimati Vasundhara Raje: Will the Minister of Urban Affairs and Employment be pleased to state:

- (a) whether some social housing schemes are being implemented in different States;
 - (b) if so, the details thereof;
- (c) whether the Government have been granting Central assistance for implementing those State sector housing schemes which are meant for the poor and weaker section of the society; and
 - (d) if so, the details thereof?

The Minister of State in the Ministry of Urban Affairs